

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:5089  
ANSWERED ON:05.09.2011  
UNAUTHORISED OCCUPATION OF DEFENCE LANDS  
Pratap Narayanrao Shri Sonawane;Ram Shri Purnmasi

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether defence land measuring several acres at Kolkata, Pune and Mumbai are under unauthorized occupation of private agencies and a heavy rent amount is outstanding against them and if so, the details thereof;
- (b) whether some private parties at Ambala and a private tea estate at Jorhat are also in occupation of several acres of defence land even after expiry of respective leases involving lots of outstanding rent and if so, the details thereof;
- (c) the measures taken to recover outstanding dues from them and the proposal, if any, to formulate a mechanism for monitoring the timely renewal of leases;
- (d) the steps taken to remove unauthorized occupants from the defence land; and
- (e) the measures taken to specify duties and responsibilities of officers managing the defence land?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) to (e): Information is being collected and will be laid on the Table of the House.